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Date	Office Report	Orders
	6.3.95 O.A. 125/94	<u>Present</u> Shri V. P. Sharma, for the applicant Shri P. S. Mahendran for the respondent. After hearing in lengthy the arguments of the Counsels, Shri V. P. Sharma Counsel for the applicant stated before us that the applicant does not wish to continue the O.A. Accordingly, the O.A. is dismissed. as it is not filed. for C.B.C. SAXENA Vice-Chairman (S.R. ADIGE) Member (A) (Gr)